

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 373/TL/2026

Subject : Petition under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Transmission License and other related matters) Regulations, 2024 for grant of separate RTM Transmission License to POWERGRID Chitradurga Bellary REZ Transmission Limited.

Petitioner : POWERGRID Chitradurga Bellary REZ Transmission Limited (PCBRTL)

Respondents : Central Transmission Utility of India Ltd. & Ors.

Date of Hearing : **6.10.2026**

Coram : Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Aashish Agrawal, PCBRTL
Shri S. Vallinayagam, Advocate, TNPDC
Ms. Bhavya Arora, Advocate, TNPDC
Ms. Durga Vallinayagam, Advocate, TNPDC

Record of Proceedings

At the outset, the representative of the Petitioner submitted that the present Petition has been filed for the grant of a separate RTM Transmission Licence to implement "Augmentation of transformation capacity by 1×500 MVA, 400/220kV ICT (9th) at Davanagere PS" assigned by CTUIL *vide* its OM dated 19.6.2026. The representative further submitted that, despite service of notice, none of the Respondents had filed their replies to the Petition. Accordingly, the representative requested that the matter be reserved for orders.

2. The learned counsel appearing on behalf of the Respondent, Tamil Nadu Power Distribution Corporation Limited ("TNPDC"), sought two weeks' time to file the reply, submitting that, due to certain personal reasons, the reply could not be filed earlier.

3. Considering the submissions made by the learned counsel for the parties, the Commission deemed it appropriate to grant one further opportunity to Respondent No. 2, i.e., TNPDC, to file its reply, within a week. The Petitioner may file its rejoinder, if any, within a week thereafter.

4. The Petition will be listed for the hearing on **27.10.2026**.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

